

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, BOUDH.

Advertisement No.2 of 2019.

WALK-IN-INTERVIEW

(Engagement of One retired Head Clerk & One retired Stenographer on short-term Contract basis)

Dated the 17th Day of June, 2019

A walk-in-interview will be conducted for engagement of retired Court/Government Employees not more than 64 years of age by the date of interview to discharge the duties of One Head Clerk and One Stenographer on monthly consolidated pay of Rs.25,000/- (Rupees Twenty Five Thousand) and Rs.20,000/- (Rupees Twenty Thousand) only respectively in the Office of DLSA, Boudh, on short term contract basis for a period of one year from the date of joining or until creation and filling up of these posts by regular basis, whichever is earlier, subject to satisfaction of their performance. Interested eligible candidates are required to attend the interview with their bio-data, original testimonials, pension payment order book, pension book, if any and three passport size recent photographs as well as a set of Xerox copies of testimonials.

The undersigned reserves the right to reject/cancel any or all the candidature without assigning any reason thereof. Attending such interview does not confer any right for such engagement.

The decision of the District Legal Services Recruitment Committee, Boudh as to the result of the walk-in-interview shall be final and in no case shall be liable to be challenged.

CATEGORY WISE VACANCY POSITION:

Sl.No.	Name of the Post (purely contractual)	No. of Vacancy	Consolidated Remuneration per month
01	Head Clerk (Retired)	01 (one)	Rs.25,000/-
02	Stenographer (Retired)	01(one)	Rs.20,000/-

ELIGIBILITY CRITERIA:

- (i) Person must be retired Court/Government Employee.
- (ii) Not more than 64 years of age by the date of interview.
- (iii) He should have not been found guilty by any Court nor any disciplinary action taken by his authority during the service period.
- (iv) He should not be suffering from any disease or otherwise incapable of discharging his duties.

DATE OF INTERVIEW : 06.07.2019

TIME OF INTERVIEW : 9.30 A.M. onwards

PLACE OF INTERVIEW : OFFICE OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, BOUDH.

ADDITIONAL INSTRUCTIONS TO THE ASPIRANTS:-

- (i) The engagement is purely temporary in nature and the engaged employee may be dis-engaged by giving one month's notice without assigning any reason thereof. The decision of the Authority would be binding and final.
- (ii) The retired employee shall submit an undertaking that he would abide by the rules and regulation and code of conduct as applicable to employees of Govt. of Odisha.
- (iii) The applicant should submit an attested copy of their relieve order on superannuation, copy of pension payment order and Xerox copy of Date of Birth Certificate (HSC) and shall produce the original at the time of verification.
- (iv) The applicant has to furnish an undertaking at the time of joining as regards the truthfulness and correctness of the information furnished by him/her and he is willing to work as such.
- (v) No TA/DA will be paid for attending the interview.

Sd/-

Sri Arabinda Kumar Guru,
Chairman, District Legal Services
Recruitment Committee, Boudh.

DISTRICT LEGAL SERVICES AUTHORITY, BOUDH.

Memo No 957 Dtd. 19.06.19

Copy forwarded to the System Assistant, Civil & Criminal Court, Boudh for kind information and he is requested to upload the same in the District Court website as per direction of Chairman-cum-District Judge, D.L.S.A, Boudh.


Secretary,
D.L.S.A., Boudh.